

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 53

**Company Appeal/40/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **19.01.2023**

NAME OF THE PARTIES : **SHRI MUNJOBA MILK  
PRODUCTS PRIVATE LIMITED**  
V/s  
**REGISTRAR OF COMPANIES PUNE**

*Appearance (via video-conference):*

For the Applicant : CS PS THAKRE a/w CS DAKSHITA GARG  
For the Respondent : None present

Section 252(3) of the Companies Act, 2013

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**ORDER**

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **27.01.2023**

**Sd/-**  
SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**  
JUSTICE P.N. DESHMUKH  
Member (Judicial)

Jagdish